OFFICE ORDER

In terms of provisions Contained in Section 19 (1) of the RTI Act, 2005 Shri Lakshmi Prasad Kolla, Registrar of Companies is hereby designate as First Appellate Authority (FAA) respect of Office of the Central Registration Centre (CRC), Manesar with immediate effect and until further orders

(Lakshmi Prasad Kolla)
Registrar of Companies,
Central Registration Centre (CRC)

Copy To :
1. Shri Gyaneshwar Kumar Singh, Joint Secretary to the Government of India, Ministry of Corporate Affairs, 5th Floor, “A” Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
2. Shri K.V.R. Murty, Joint Secretary to the Government of India, Ministry of Corporate Affairs, 5th Floor, “A” Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
3. e- Governance Cell with request to upload the office Order under the RTI column on the Website of Ministry.